

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 23.06.2025 TO 27.06.2025

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/54672/2023	F.O/50893/2025	25.06.2025	26.06.2025
2.	C/50727/2021, C/50274/22, C/51732/21, C/55076/23, C/50072/22, C/50798/21, C/52188/22, C/54678/23, C/50751/21, C/51780/21, C/51769/21, C/51790/21, C/50027/22, C/51791/21	F.O/50896-50909/2025	24.06.2025	26.06.2025
3.	C/52751-52752/2019	F.O/50910-50911/2025	24.06.2025	26.06.2025
4.	C/219/2009	F.O/50912/2025	24.06.2025	26.06.2025
		MISC ORDER NO.		
1.	C/50840/2025	M.O/50576/2025	25.06.2025	26.06.2025
2.	C/50848/2025	M.O/50577/2025	25.06.2025	26.06.2025
3.	C/51965/2022	M.O/50578/2025	26.06.2025	26.06.2025
4.	C/50671/2021	M.O/50579/2025	23.06.2025	23.06.2025
5.	C/55076/2023	M.O/50580/2025	24.06.2025	26.06.2025
6.	C/52330/2019	M.O/50582/2025	24.06.2025	26.06.2025

Net 30/06/2025
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.